

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

No.HPHCLSC/Recruitment/1/2006-

Dated 3.8.2013

NOTIFICATION

In exercise of the powers vested under Section 8-A of the Legal Services Authorities Act, 1987 read with Regulation 3 of the H.P. State Legal Services Authority Regulations, 1996, Shri Surinder Singh, Judge, High Court of Himachal Pradesh is hereby nominated as Chairman of H.P. High Court Legal Services Committee with immediate effect.

BY ORDER

CHIEF JUSTICE,
HIGH COURT OF HIMACHAL PRADESH,
SHIMLA

Endst.No.HPHCLSC/Recruitment/1/2006-

Dated 3.8.2013

Copy forwarded for information to:-

1. The Registrar General, High Court of Himachal Pradesh;
2. The Principal Private Secretary to Hon'ble the Chief Justice-cum-Registrar (Administration), High Court of Himachal Pradesh;
3. The Member Secretary, H.P. State Legal Services Authority, Shimla-9
4. All the Deputy Registrar/Assistant Registrars/Court Masters/ Secretaries;
5. The Secretary to Hon'ble Mr. Justice Surinder Singh, Judge, High Court of H.P.;
6. The Secretary/Private Secretary/P.As to the Registrar General/Registrar (Inspection, Confidential Branch & Budget)/Registrar (Judicial and Judges Branch)/ Registrar (Vigilance, Finance & Accounts);
7. All the Section Officers/Private Secretaries/ Readers/Chief Librarian/Marriage Counsellor/Public Relations Officer/ Superintendents Gr-II;
8. Guard file.

Sd/-
Additional Registrar (Estt.)